

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 103  
CP (IB) No. 36/CB/2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

MSTC Ltd.

.....Applicant

V/S

Balasore Alloys Ltd.

....Respondent

**Order delivered on 25/06/2024**

**Coram:**

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)

Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Anupam Dash, Adv.

For the Respondent

Mr. Sandeep S. Ladda, Adv.

Mr. Adnan Ansari, Adv.

Ms. Pragya Nawandar, Adv.

**ORDER**

Ld. Counsel Mr. Anupam Dash appeared for the petitioner. Ld. Counsel Mr. S.S. Ladda appeared for the Respondent. Matter adjourned to 08.08.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N.V. Ramakrishna Badarinath**  
**Member (Judicial)**